

भी अनुरोध किया गया है कि वे अपनी इस तिमाही की मांग झगली तिमाही के लिए स्वगित कर दें ताकि ग्राम जनता को अधिक सीमेंट मिल सके। राज्य सरकारों को यह सलाह भी दी गई है कि वे सीमेंट की जमाखोरी को रोकने के लिए उपयुक्त उपाय करें। इस तिमाही में (अप्रैल से जून) सीमेंट का निर्यात भी कम से कम कर दिया गया है ताकि देश में इस्तेमाल के लिए अधिकतम परिमाण में सीमेंट मिल सके।

Aid to harassed Daughters-in-Law

1370. DR. BAPU KALDATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received a representation from Nari Raksha Samiti demanding free legal remedy against mothers-in-law;

(b) whether Government have any plans to give aid to harassed daughters-in-law; and

(c) if so, main features thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) Yes, Sir.

(b) and (c). There is no such plan at present.

Escape of undertrials from Judicial Lock-up in Tis Hazari, Delhi

1371. DR. BAPU KALDATE:

SHRI K. LAKKAPPA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of undertrials escaped from judicial lock-up of Tis Hazari, Delhi on the 28th May, 1977;

(b) if so, the facts thereof; and

(c) the steps being taken for the safe custody of undertrials in judicial lock-up?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) and (b). 5 undertrial prisoners had escaped from the judicial lock-up at Tis Hazari, Delhi on the 28th May, 1977. The facts, as reported by the Delhi Administration/Delhi Police, are as follows:—

On 28th May, 1977, 9 undertrial prisoners were brought from the Tihar Jail and lodged in a special cell of the Judicial Lock-up at Tis Hazari, 3 of these undertrials were taken out of the cell for being produced before the concerned Courts. At 1.20 P.M., when these 3 undertrials were brought back and the door of the cell was opened, it was found that 5 out of the remaining 6 undertrials were missing. Those found missing were S/Shri Nasir Ali, Ravinder, Davinder, Nasar Ahmed and Sita Ram. 3 of them were associates of late Sunder dacoit.

As soon as it was noticed that 5 undertrial prisoners had escaped from the judicial lock-up, search parties were sent to Inter State Bus Terminus, Beriwal Bagh, where one of them resided, and Tis Hazari Courts premises. A case u/s 224 IPC was also registered. Instructions were given to the border check posts and Railway police to be on the look-out for these prisoners. Crash wireless messages were also sent to police authorities of some neighbouring districts of U.P. and Haryana. A look-out message with description of the escapees was also flashed to all District Supdts. of Police in India. A special cell was also set up to take all possible steps for re-apprehension of the escapees.

Two of the escapees, viz., Nazir Ali and Ravinder, are reported to have been killed in an encounter with the